

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**OA No.249/2018
This, the 14th day of September, 2021**

HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)

Krishna Gopal, aged about 29 years, son of Shri
amaranth, Resident of Village-Nagra Khurd, Post-
Parsa- Udaikar, District-Gonda.

....Applicant

By Advocate : Shri Praveen Kumar

Vs.

1. Union of India, through the Chief Post Master
General, UP Region, Lucknow.
2. The Director, Postal Services, Gorakhpur.
3. The Superintendent of Post Offices, Gonda
Division, Gonda.

.....Respondents

By Advocate: Ms. Prayagmati Gupta.

ORDER (ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant submitted
that he does not want to pursue this matter any
further and seeks withdrawal of the OA.

2. Accordingly, the O.A is dismissed as withdrawn.

(A. MUKHOPADHAYA)
MEMBER (A)

(MS. JASMINE AHMED)
MEMBER (J)

v